

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.SIVAPRASAD	ADVOCATE	9948352066	
V. Krishna Rao for C. Sindhu Kumari (R/S)	Advocate	9849623855	

ORDER

Heard Mr.K.V.Sivaprasad, Learned Counsel for the Petitioner and V.Krishna Rao on behalf of Ms.C.Sindhu Kumari on behalf of Ms.C.Sindhu Kumari, Learned Counsel for the Respondent.

At the request of both the Counsels, case is posted to 23.01.2018.


Member (T)

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Member (J)